

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

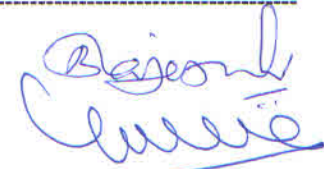

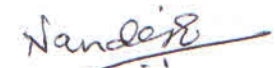
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	TP 63/16	Hearing	397/ 398	Catherine Cairey Remonnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


1. B. RAJESWARA RAO. RESPONDENTS
1, 2 & 3
— 4 —
②. P. B. APPIAH
98650 15 216
③. NANDISH PATIL PETITIONER

Counsel for petitioner is present. He is directed to file two sets of copies. Counsels for respondents are present. Counsel for petitioner reported that he has filed one application in the Registry. He is directed to verify with the Registry about the status of his application.

List it on 28.06.2017.


MEMBER (J)


MEMBER (T)